

Misc(J) Case No. 56/2021
(Arising out of T.S. No. 138/2021)


Present: Neha Saikia

Munsiff No.1, Dibrugarh

Dated-13.07.2022

Both the parties are represented.

In the view of the order passed in the main suit i.e. T.S. 138/2021, the instant case is also disposed of.


13.07.22
Munsiff No. 1
Dibrugarh